

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:24

ANSWERED ON:23.11.2011

BASIC FACILITIES IN SCHOOLS

Gawali Patil Smt. Bhavana Pundlikrao ;Sharma Shri Jagdish

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether a number of primary and upper primary schools in the country do not have adequate basic facilities including toilets, drinking water, playground, etc.;
- (b) if so, the reasons therefor;
- (c) whether any targets have been fixed to provide such facilities in all the schools of the country;
- (d) if so, the details thereof, State-wise;
- (e) the number of schools in the country in which the above facilities were provided during each of the last three years and the current year and the expenditure incurred thereon, State-wise;
- (f) whether the Government proposes to ensure access to safe drinking water in schools; and
- (g) if so, the details thereof alongwith the other steps proposed to be taken in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KAPIL SIBAL)

(a) to (g): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (g) OF LOK SABHA STARRED QUESTION NO. 24 TO BE ANSWERED ON 23.11.2011 ASKED BY SHRI BHISMA SHANKER ALIAS KUSHAL TWARI AND SHRI JAGDISH SHARMA REGARDING BASIC FACILITIES IN SCHOOLS

(a) & (b) As per data reported by the States under the District Information System for Education (DISE) 2009-10, 92.60% schools have drinking water facilities, 54.31% have common toilets and 66.25% have playgrounds. A state-wise statement on the number of primary and upper primary schools without basic facilities is attached at Annexure 1.

(c) to (e) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates the appropriate Governments to establish within such area or limits of neighborhood as may be prescribed, a school where it is not so established, within a period of three years from the commencement of the Act. The appropriate Governments are also required to provide school infrastructure for elementary education in accordance with the norms prescribed in the Schedule to the RTE Act. State Governments/UT Administration are mandated to provide these facilities in all schools as per the time frame mandated under the RTE Act. A State-wise statement on the cumulative targets approved, completed and in progress in respect of drinking water and toilets under Sarva Shiksha Abhiyan (SSA) is attached at Annexure 2. A State-wise statement indicating the financial allocation during 2008-09 to 2011-12 and expenditure during 2008-09 to 2010-11 is attached at Annexure 3.

(f) & (g) All new schools constructed under SSA have provision for drinking water and toilets. SSA also provides for drinking water and toilets in existing schools in urban areas. In rural areas drinking water facilities in schools are provided in convergence with Rajiv Gandhi National Drinking Water Mission, Ministry of Drinking Water & Sanitation.